



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

S.B. Civil Writ Petition No.3638/2022

Bhagirath Rathore Son Of Shri Radhakishan Rathore & Anr.

----Petitioners

Versus

Union of India & Ors.

----Respondents

For Petitioner(s) : Mr.Sudarshan Kumar Laddha, Adv.
(Through VC)

For Respondent(s) : Mr.M.S. Singhvi, Advocate General
assisted by Mr.Sheetanshu Sharma,
Adv. & Mr.Tarang Gupta, Adv.
Mr.R.D. Rastogi, Additional Solicitor
General with Mr.Akshay Sharma, Adv.
(Through VC), Ms.Manjeet Kaur, Adv.
& Mr.C.S. Sinha, Adv.



HON'BLE MR. JUSTICE ASHOK KUMAR GAUR

Order

05/03/2022

Learned counsel Mr.Sheetanshu Sharma for the respondents-State submitted that an additional affidavit has been filed in pursuance of order passed by this Court on 03.03.2022 and copy of the same has also been supplied in the office of learned Additional Solicitor General Mr.R.D. Rastogi.

Learned counsel for the parties informed this Court that the issue raised in the writ petition is *sub-judice* before the Apex Court and the Apex Court has observed that the High Courts may not take up these matters, as the Apex Court is already seized with the matter.

This Court, in view of pendency of similar issue before the Apex Court, does not intend to pass any order, at this stage.

List this case on 21.03.2022.

(ASHOK KUMAR GAUR), J

Himanshu Soni/22